

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 2886/2004

New Delhi, this the 12<sup>th</sup> day of July, 2005

Hon'ble Mr. Shanker Raju, Member (J)  
Hon'ble Mr. S.K. Malhotra, Member (A)

J.S. Thakur,  
Assistant,  
Section P-XI Prasar Bharti,  
DG: Doordarshan, Mandi House,  
New Delhi – 110 001.

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...Applicant.

(By Shri J.S. Thakur, applicant in person)

Versus

1. The Secretary of Ministry of Information  
and Broadcasting, Shastri Bhawan,  
New Delhi – 110 001.

2. The Registrar of Newspapers for India,  
West Block-8,  
Wing 2, R.K. Puram, New Delhi-110 066.

...Respondents.

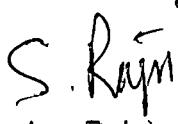
(By Advocate Shri R.N. Singh)

**O R D E R (ORAL)**

**By Hon'ble Mr. Shanker Raju :**

Applicant seeks and is allowed to withdraw the OA with liberty to file an appropriate case after seeking assistance of legal aid committee. OA is dismissed as withdrawn. No costs.

  
(S.K. Malhotra)  
Member (A)

  
(Shanker Raju)  
Member (J)

/gkk/